

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5899

ANSWERED ON:03.05.2000

POSTINGS OF SC/ST IN UNO

BUTA SINGH;PRAVEEN RASHTRAPAL;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Forum of SC/ST MPs in the representations submitted to the Prime Minister on 17.12.1996, 1.9.1997 and 23.7.1998 have demanded posting of adequate number of SCs/STs Officers in the posts/assignments under UNO and its affiliated organizations in India and abroad;

(b) if so, action taken thereon and the number of officers working in the above posts as on January 1, 1996 in the grade of Class I, II, III and IV and persons belonging to the SCs/STs among them and their percentage as compared to the total posts; and

(c) the number of Officers posted to the above posts during 1996, 1997, 1998 and 1999 and persons belonging to the SCs/STs among them and their percentage as compared to the posts filled in during the said period, year-wise?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SMT. VASUNDHARA RAJE)

(a) to (c): The memoranda urged the Government of India for taking comprehensive measures for development of persons belonging to the Scheduled Castes/Scheduled Tribes, inter-alia, requesting for posting of suitable persons belonging to the SCs/STs for post of importance like Governors, Ambassadors, Members of Planning Commission, Secretaries to the Government of India, Members of UPSC, PESB, etc.

Selection of an expert for assignment to the UN and its allied agencies is made on the requisition of the organisation and nominations are made by the Government of India from a panel of eligible experts. The data-base maintained by the Department of Personnel and Training is based on experience profile of the experts only. Therefore, information on the number of persons belonging to SCs/STs among those nominated is neither available nor maintained in the DOP&T.